NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/153/2016

NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION

: -397/398, 402, 403

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDHVASHANZAR) Counsel for let times -

ORDER

Counsel for Petitioner present. A communication has been received from R2, wherein it has been stated that he is suffering from fracture of leg and prayed for adjournment. At request, matter is adjourned. Put up on 07.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk